1556. SHRI TIRUCHI SIVA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has ensured that all States have formulated the Rural Roads Maintenance Policy for the roads built under the Pradhan Mantri Gram Sadak Yojana (PMGSY) scheme to remain functional;
(b) if not, the details of the States that have not yet notified the policy;
(c) whether the Ministry imparts training to engineers and contractors for proper maintenance of roads; and
(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)& (b): The Ministry of Rural Development has repeatedly emphasised the need to formulate and notify a dedicated Maintenance Policy for Rural roads at State level, which will not only ensure adequate and regular stream of maintenance funds but would also specify the outcomes in terms of physical standards of well maintained rural roads and financial progress. The Ministry had formulated and circulated among all the States a standard template for Rural Roads Maintenance Policy (RRMP) and a Guidance Note on how to formulate and implement RRMP. Till date 25 States, viz. Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand and West Bengal have already framed and notified State specific maintenance policy. The remaining States, viz. Jammu and Kashmir, Maharashtra and Tripura have been advised to facilitate expeditious formulation and notification of State Policy on Maintenance of Rural Roads.

(c)& (d): The Ministry of Rural Development has provided training to engineers and contractors for proper maintenance of roads. 747 Master Trainers & 14803 Engineers and contractors have under gone training on maintenance of Rural Roads so far.

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